GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4710 ANSWERED ON:23.04.2010 SHORTAGE OF POWER IN RAJASTHAN Kaswan Shri Ram Singh

Will the Minister of POWER be pleased to state:

- (a) whether the Government has allocated funds to the State Government of Rajasthan for increasing generation of power and to meet the shortage of power in the State;
- (b) if so, the details thereof;
- (c) the details of plans formulated for increasing power generation in the State during the next five years;
- (d) whether a number of proposals from the State Government of Rajasthan for the development of the power projects has been pending for approval of the Union Government;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the time by which these proposals are likely to be approved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) & (b): Government of India does not allocate funds to the State Governments for setting up of power plants and to meet the shortage of power in the states. The states are required to take steps to meet enhanced demand for power through various measures and the funds required, if any, are to be arranged by them.
- (c): The power generation in the states is increased primarily through new generating capacity. The Planning Commission had fixed a capacity addition target of 78,700 MW during the 11th Plan. However, as per mid-term appraisal (MTA), the capacity addition during 11th Plan is likely to be 62,374 MW including addition of 2,370 MW capacity in the State of Rajasthan in State/Private sector. In addition, Rajasthan will have shares in Central Sector projects/Ultra Mega Power Projects which are likely to yield benefits during 11th Plan in Northern region, subject to signing of Power Purchase Agreements.
- (d) to (f): Under the Electricity Act 2003, concurrence of Central Electricity Authority (CEA) for setting up of thermal generation project is not required if it complies the technical standards relating connectivity with the grid specified by CEA. However, concurrence of CEA is required for setting up of hydro- electric generation projects involving capital expenditure exceeding a specified sum. No proposal for setting up hydro electric project from Government of Rajasthan is pending for approval of CEA.